

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

115. M.A. 942/2018  
IN  
C.P.(IB)-1308(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: L & T Finance Limited

V/s.

GMV Agencies Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**M.A. 942/2018**

1. Adv. Aniruth Purushothman appearing for the applicant is present.
2. The above application is filed by the Resolution Professional under Section 66 of the Code.
3. The counsel appearing for the RP submits that because there was change of the advocate he does not have the copy of the above application. He has conducted the inspection and applied for the certified copy of the application. In view of the same, he seeks some time to assist the court.
4. List this matter on **06.11.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)